

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.425**  
TO BE ANSWERED ON 12.12.2018

**OVERSEAS MANPOWER AGENCIES**

† 425. SHRI GAJANAN KIRTIKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian workers are being sent to foreign countries through overseas manpower agencies recognized by the Government;
- (b) if so, the details thereof;
- (c) the number of workers imprisoned in foreign jails along with the number of workers who died during the current year so far; and
- (d) the steps taken by the Government for the general amnesty of illegally detained Indians in foreign countries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Yes, There are about 1300 Government recognized overseas manpower recruiting agencies in the country, which are authorized to recruit Indians for overseas employment.

(c) A statement showing the number of workers imprisoned in foreign jails along with the number of workers who have died, as informed by the Missions, is at Annexure.

(d) Governments in the Gulf countries, where a large number of blue collared overseas workers are employed declare amnesty from time to time for those detained in jails for violation of local laws. Indian Embassy/Mission extends full support to all those stranded/jailed Indian nationals who are eligible to avail of the Amnesty offers. All possible assistance including through the Indian Community Welfare Fund (ICWF) and community volunteers, are provided to them. In addition, our Missions, whenever informed about any Indian national detained in local jail, immediately take up the matter with the concerned local authorities for his/her release. Wherever necessary, legal assistance is arranged for the Indian nationals and, on case to case basis, fines are also paid by the Indian Mission from the Indian Community Welfare Fund (ICWF) to secure their release from jails. In cases where the released Indian emigrant is not in a position to arrange return ticket to India, the same is also arranged by the Indian Missions from ICWF. The safety, security and well-being of Indians abroad is among the top priorities for the Government of India.

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**ANNEXURE**

<b>Mission/Post</b>	<b>the number of workers imprisoned in foreign jails (the number of workers who died)</b>
EoI, Kabul	00 (3)
EoI, Luanda	00 (3)
EoI, Abu Dhabi	356 (306).
CGI, Dubai	1250 (1308)
Bangladesh	00 (07)
EoI, Bahrain	121 (210)
HCI, Brunei Darussalam	02 (00)

EoI, Thimphu	<b>56 (12).</b>
HCI, Ottawa	<b>25 (00)</b>
EoI, Beijing	<b>10 (03)</b>
EoI, Addis Ababa	<b>00 (09)</b>
EoI, Budapest	<b>02(00)</b>
CGI, Medan	<b>03 (00).</b>
EoI, Tehran	<b>24( 06)</b>
EoI, Baghdad	<b>01 (06)</b>
EoI, Tel Aviv	<b>19 (03)</b>
EoI, Amman	<b>26 (00)</b>
EoI, Tokyo	<b>06 (00)</b>
HCI, Nairobi	<b>00 (01)</b>
EoI, Phnom Penh	<b>03 (00).</b>
EoI, Kuwait	<b>483 ( 595)</b>
EoI, Beirut	<b>05 (26)</b>
EoI, Tripoli	<b>00 (01)</b>
HCI, Colombo, Sri Lanka	<b>12 (07)</b>
HCI, Male	<b>12(12)</b>
EoI, Mexico City	<b>02(00)</b>
HCI, Maputo	<b>02 ( 03)</b>
HCI, Abuja	<b>01 (04)</b>
O/HCI, Lagos	<b>00 (21)</b>
EoI, Kathmandu	<b>886 ( 69)</b>
EoI, Muscat	<b>59 (1)</b>
EoI, Riyadh	<b>1617 (1271)</b>
CGI, Jeddah	<b>607 (1006)</b>
EoI, Juba	<b>00 (01)</b>
HCI, Singapore	<b>117 (14)</b>
HCI, Victoria (Mahe)	<b>00 (04)</b>
EoI, Bangkok	<b>43 (01)</b>
Turkmenistan.	<b>00 (01)</b>
EoI, Ankara	<b>00 (01)</b>
HCI, Pretoria	<b>03 (00)</b>
CGI, Erbil,	<b>01 (03)</b>

EoI-Embassy of India

HCI- High Commission of India

CGI- Consulate General  
of India

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